

N.R.S.No.- 93- /2023
Date: 17/04/2023



AFFIDAVIT

BEFORE THE NATIONAL GREEN TRIBUNAL, WESTERN ZONE BENCH AT PUNE

O.A. No 167/2017
(M.A. No. 99/2018)

In the matter of :
Dr. Harishchandra P. Natu

...Applicant

Versus

The Executive Engineer, Irrigation & others ...Respondents

**COMPLIANCE / ACTION TAKEN AFFIDAVIT OF
RESPONDENT NOS 2 THE EXECUTIV ENGINEER,
P.W.D KANKAVLI DIVISION**

I.Shri Ajaykumar Sitaram Sarvgod, Age-56 years Occupation Service in P.W.D. as Executive Engineer Kankavali R/at- Kankavli do hereby state on Solemn affirmation as under :-

- 1) That the Hon'ble Tribunal, Pune had passed an order on 09/10/2020 directing the account of Respondent 2 the PWD, Sindhudurg to be attached with a limit of Rs. 1.5 crores and to take necessary steps to remove the obstruction and illegality which has been committed in violation of the wetland.
- 2) As per the Branch Manger, ICICI Bank, Sawantwadi branch. the A/C No. 077105001882 of Respondent 2 PWD, has been attached for the amount of Rs. 1.5 crores on 15.10.2020.
- 3) Also the demolition work of Skywalk has been started on 16.10.2020 by the Respondent 2. At present The Demolition of Skywork is 100% completed and debris is also 100% disposed of from the site following C & D rules of ministry of Environment. The District Collector, Respondent 4 has been informed regarding the same on 23.03.2023

..2..



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- 4) That, the compliance of order regarding attachment of Rs. 1.5 crores of the PWD and the demolition of Skywork are therefore completed.

Whatever stated above is true and correct to the best of my knowledge, belief and information and hence, I have signed here under on this 17th day of April, 2023 at kankavli.

I Know the deponent:

(Signature)
 असोक किसनराव दंडगे,
 जीवमार्गि कार्यालय
 जेतापार मालविका
 ता. कुडाळ जि. सिंधुदुर्ग

Seen Adhar Card No.
 810435213200



(Signature)
 डॉ. मजबुतुल्लाह-सिपाह सलीम
 Seen Adhar Card No.
 2842 85216855

Document is of 02 pages
 N.R.S. No. 93 dated 17/04/2023

SOLEMNLY Attirmed before me
 by shri. Ajaykumar Sitaram Saragod
 who is identified before me by
Ashok Kisandrao Dandge
 whom I Personally Know.
 This 17th day of April 2023

SIGNED BEFORE ME
 No. of Correction/s NIL

(Signature)
MANALI SANDEEP VANJARE
 NOTARY
 Kalmath-Kankavli, Dist. Sindhudurg
 (Maharashtra State) India

(Signature)
MANALI SANDEEP VANJARE
 ADVOCATE & NOTARY
 Kalmath-Kankavli, Dist. Sindhudurg
 (Maharashtra State) India

